

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1287
ANSWERED ON:08.08.2011
IMPORT OF CONSUMER PRODUCTS
Rama Devi Smt. ;Yadav Shri M. Anjan Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the figures, percentage-wise consumer products that are being imported in the country; vis-a-vis the total inputs;
- (b) the benefits that accrue to the economy of the country by the import of consumer products;
- (c) whether the development of the country is getting affected adversely due to import of these products; and
- (d) if so, the reaction of the Government in this regard alongwith the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): The data compiled by the Government contains commodity wise imports and consumer products are not specified under this. However, the details of import of all commodities including consumer products is available in the DGCI&S publication "Monthly Status of Foreign Trade" which is regularly sent to Parliament Library by DGCI&S.

(b) to (d): India has removed all quantitative restrictions and other barriers on import and export of most items. Import takes place either because the country is short of it, as in the case of pulses and edible oils, or because domestic prices are higher. When representations are received about adverse impact of such imports, remedial measures are taken mainly in the shape of imposition of higher import duty or import restrictions including port restrictions (palm oil), imposition of standards (toys), prescribing minimum floor price (marble) etc.